

**ANNEXURE -1**

**Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited**

**Date of commencement of Liquidation : Dec 2,2021**

**List of stakeholders as on : Jan 6,2022 ( updated upto Mar 31,2024)**

**List of Secured Financial Creditors**

Amount (Rs)

		Details of Claims Received		Details of Claim Admitted											
Sl no	Name of Creditor	Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Whether security int relinquished (Y/N)	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues which may be set off	Amount of claim rejected	Amount of claim under verification	Remarks
1	Punjab National Bank	28-12-2021	6,09,44,983	5,35,15,489	Financial Loan	Yes	Y	Goods,book debts - missing	Personal guarantee	86	0	0	74,29,494		Note -1 /2
2	Gosree Finance Ltd	30-12-2021	89,79,976	89,79,976	Financial Loan	Yes	Y	Book debts - missing	Personal guarantee	14	0	0	0	0	Note -2
			<b>6,99,24,959</b>	<b>6,24,95,465</b>											
<b>100% PAID IN LIQUIDATION</b>				<b>6,24,95,465</b>											

**Note:**

**Note-1: Relinquishment of security interest :** In the absence of secured assets ( goods and book debts which are not available /missing) for recovery the financial creditors do not seem to have any secured assets to recover other than personal guarantees.

M/s Punjab National Bank has in addition recovered from the corporate guarantee of 100% holding company of the CD in UAE an amount of Rs. 10.42 crores and adjusted from above loan. M/s PNB has informed in Liquidation that it has received Rs. 40 lacs as TDS refund which has also been adjusted from their dues.

Note 2: PNB Original claim has been reduced to the extent of some reimbursement of costs based on mutual discussions

**The FC's has been fully settled in Liquidation**